NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 623/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

SBI Capital Markets Limited

Arch Pharmalabs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Shyamli Hajela Adv HRM legal Suflajes.
Associales Suflajes.

ORDER

TCP No. 623/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel stating that since Form under Insolvency & Bankruptcy Code has not been filed, made a request for time to file the same Form but whereas the time given for taking Form has been over. Therefore, this Bench cannot accept any Form until and unless extension has been given by the Government. However, at request of the Petitioner's Counsel, list this matter on 18th July 2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)